

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM
AND ARUNACHAL PRADESH)

C I R C U L A R

Dated Guwahati, the 13th Sept., 2012.

All the District and Sessions Judges in the State of Mizoram are directed to ensure timely attendance and maintenance of Court working hours by the Judicial Officers under their jurisdiction including themselves, as well as refrain themselves from holding any meeting during the Court hours. They are also directed to maintain the required Registers including Judgment Register, Court Diary, Cause List, Witness Register etc., in all the Courts and in the Offices and to take steps to register the suits as per the procedures laid down in Civil Rules and Orders.

By order

Sd/- M.K. Bhattacharjee
REGISTRAR (VIGILANCE)

Memo No. HC.XV.54/2012/ 537-604 /RV., dtd. 13-09-2012